

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF DECEMBER-2024

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO N/ DECREE	OF NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-871/2023	29.05.2023	UCO BANK VS. SANTOSH KUMAR MISHRA	SH. SUNIL KUMAR AND SH. ROOPESH SHARMA	9315971342 & 8826938391	02.12.2024	553	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2453/2022	05.11.2022	WOLTERS KLUWER INDIA PVT. LTD. VS. AMIT BOOK CO. LTD.	SH. SUSHANT SINGHAL AND SH. NISHANT JHA	9268917477 & 9968464658	07.12.2024	763	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-172/2024	30.01.2024	M/S. BANWARI LAL ARORA VS. TROVICA FOODS & BEVERAGES PVT. LTD.	SH. DEVANSHU SHARMA	9310316497 & 9810815164	09.12.2024	314	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1046/2023	18.07.2023	RAJESH KUMAR GUPTA VS. MUNICIPAL CORPORATION OF DELHI	SH. MOHIT SINGHAL AND SH. MOHIT SHARMA	9560673438 & 9643824994	16.12.2024	517	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2250/2022	26.09.2022	LOKDHUN TELEMEDIAL PVT. LTD. VS. SHREE DURGA MULTITRADE PVT. LTD.	SH. PARVEEN KUMAR AND SH. MANISH BATRA	9654124598 & 9717639671	18.12.2024	814	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1199/2022	05.05.2022	M/s. NORTHEX & CO. VS. SUMANJEET KAUR	SH. GAURAV ARORA AND SH. ABHINAV SHARMA	9718376190 & 9818817346	20.12.2024	960	Yes	Contested				Suit for Recovery
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	4590/2021	09-11-2021	RAVINDER KUMAR WADHWA Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	04-12-2024	1121	NIL	CONTESTED	NIL	NIL	RECOVERY	
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM2057/2022	27.08.2022	M/S ADITYA INFOTECH LIMITED VS V. CHANDRA	AMIT KUMAR SINGH	9871291420	05.12.2024	831	Yes	DECREE				Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM817/2023	18.05.2023	SUSHANT SHYAM VS AMRIT LAL KANWAR LAL	AJAY BAHL	9811222542	10.12.2024	572	Yes	DECREE				Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1131/2023	07.08.2023	M/S SUPRABHATI ELECTRIC CO. VS LAKSHMI BANSAL	RAKESH SHUKLA	9899454835	12.12.2024	493	Yes	DECREE				
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 151/2024	25.01.2024	GOYAL PUBLISHER & DISTRIBUTION VS M/S NCBA EXPORTS PVT.LTD.	RAJESH SHARMA	9313081480	16.12.2024	326	Yes	DECREE				
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	OMPT(COMM) 02/2024	15.07.2024	PAWAN KUMAR CHOUHAN VS M/S FITJEE LTD.& ANR	SANJAY SHARMA	9972890071	20.12.2024	158	YES	DISPOSED OFF				
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/848/2022	09-03-2022	KAMINI BHATIA PROP. OF M/S MAHIMA HERBS Vs M/S RATAN CHANDRA SPICES AND FOOD PRODUCT PVT LTD	MOHD. SUHAIL	9871701758	03-12-2024	910 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	

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			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/277/2023	14-02-2023	MANISH MITTAL AND SH. ANR Vs KANWAR PREET SINGH	Tripathi	9818444096	17-12-2024	672 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1260/2023	22-09-2023	RAKESH BANSAL Vs CANARA BANK	SH. NITESH MEHRA	9953652710	18-12-2024	453 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK TH DELHI	ARBITRATION	OMP (T) (COMM.)/3/2024	29-07-2024	RAMAKANT GUPTA Vs M/S FIITJEE LTD.	Sanjay Sharma	9972890071	09-12-2024	133 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL													
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)	47/2023	06.01.2023	17.02.2023	CANARA BANK VS. RAM KUMAR SHARMA	SH. ANUJ AGGARWAL	9999490798	09.12.2024	703 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			CS (COMM)	2436/2022	01.08.2024	17.03.2023	MANMOHAN SINGH WADHWA CONSTRUCTIONS PVT. LTD. VS. MCD	SH. A.K. TRIVEDI	9871441764	24.12.2024	783 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			CS (COMM)	76/2024	27.08.2024	29.05.2023	M/S. AMAR ALPHAGEN ENTERPRISES VS. M/S. KETASAAL RETAILS LLP	SH. DEEPAK VASHISHT	9811217875	24.12.2024	119 DAYS	YES	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
7	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	cs(comm)	298/2023	17.02.2023	DHRUV GARG VS MITHLESH SHARMA	VS RAJEEV CHAUHAN	9891467200	23.12.2024	675	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	478/2023	17.03.2023	SAI ENTERPRISES VS PROLINE BEAUTY AND WELLNESS PVT. LTD.	VS DEEPAK MAHAJAN	9811628706	24.12.2024	648	NA	CONTESTED	NA	NA	RECOVERY
			302	COUNTER CLAIM	28/2023	29.05.2023	M/S PROLINE BEAUTY AND WELLNESS VS M/S SAI ENTERPRISES	VS DEEPAK SYADAV	999980081	24.12.2024	575	NA	CONTESTED	NA	NA	RECOVERY
8	SH. GORAKH NATH PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK TH	RECOVERY	cs-1188/23	26.08.2023	punjab national bank vs sarah mustafa & sarah hasan	vs NA	NA	03.12.2024	465	NO	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK TH	RECOVERY	cs-1357/23	14.10.2023	haryana paper converting industries vs himanshu publication its	vs NA	NA	10.12.2024	423	NO	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK TH	RECOVERY	cs-901/24	20.08.2024	vipin kumar vs mcd	vs NA	NA	20.12.2024	122	NO	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./472/2023	17/03/2023	M/S STAR EDUCATIONAL BOOKS DISTRIBUTOR PVT.LTD. Vs SHWETA JAIN	VS YOGENDER GAUTAM	9810668042, 8287177965, 8178494317	12/06/24	630		CONTESTED			

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			309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./268/2024	20/02/2024	Jaspal Singh Vs Ranjeet Singh	MOHIT BATRA & SAKELTI GAKHAR	99118931009650838589	12/11/24	295		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./1193/2020	30/11/2019	CANARA BANK VS KARUR VYSYA BANK	ANJU JAIN & HITESH SACHAR	89891966005	12/12/24	1839		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/3005/2021	18/01/24	SANDEEP JAIN Vs MUNICIPAL CORPORATION OF DELHI	Saroj kumar Jha	9818701001	18/12/24	#MACRO?	Yes	Contested	18/12/24	0	
			307	Civil	CS (COMM)/1387/2023	19/10/23	KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Singh	9811161525	10/12/24	#MACRO?	Yes	Contested	10/12/24	0	
			307	Civil	CS (COMM)/1416/2022	02/06/22	SH. AZAM ALI Vs SH. PANKAJ JAJORIA	Sunil Kapoor	8287605132	23/12/24	#MACRO?	Yes	Contested	23/12/24	0	
			307	Civil	CS (COMM)/1604/2023	18/12/23	SEEMA Vs NAVARAM	Anant Rao	9999421467	11/12/24	#MACRO?	Yes	Contested	11/12/24	0	

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (COMM.)	OMP (COMM.)/116/2019	19.11.2019	JAGDAMBA SALES CORPORATION Vs. STATE GNCT OF DELHI	Ramesh Kumar	-	13.12.2024	1851	-	Contested	-	-	-	Arbitration petitions and Objections--34		
			COURT ROOM 310	OMP (COMM.)	OMP (COMM.)/81/2019	28.08.2019	VIJAY PANCHOLI Vs. ASHOK KUMAR AGGARWAL	Laxman Singh	-	19.12.2024	1940	-	-	Contested	-	-	-	Arbitration and Conciliation Act 1940--34	
			COURT ROOM 310	CS (COMM)	CS (COMM)/647/2021	22.02.2021	UTTAM KUMAR PANSARI PROP M/S SANSKRITI TRADERS Vs UTTARA FOODS AND FEEDS PVT LTD	Ankit Kalra	-	03.12.2024	1380	-	-	Contested	-	-	-	Recovery of Money--2(1)(c)	
			COURT ROOM 310	CS (COMM)	CS (COMM)/1082/2023	22.07.2023	M/S TEAMGLOBAL LOGISTICS PVT LTD. Vs M/S PRIME RIGS LTD	Deepak Mishra	KI-	04.12.2024	501	-	-	-	Contested	-	-	-	Civil Procedure Code--ORDER-VI
			COURT ROOM 310	CS (COMM)	CS (COMM)/5322/2021	16.12.2021	R.S. ALLOYS Vs EXCEL HI-TECH PVT. LTD. Vs EXCEL HI-TECH PVT. LTD.	Amit Kumar	-	06.12.2024	1086	-	-	-	Contested	-	-	-	Recovery of Money--2(1)(c)(ii)
			COURT ROOM 310	CS (COMM)	CS (COMM)/936/2024	30.08.2024	KRISHAN KUMAR GUPTA Vs MCD	Asatendra kumar singh(P),	-	10.12.2024	102	-	-	-	Contested	-	-	-	Recovery of Money--2(1)(c)(ii)
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP (COMM.)	84/2024	23-09-2024	ARUN KUMAR DESHWAL Vs PRADEEP GUPTA	SAYANTANI BASAK	8240300654	02.12.2024	70	-	-	-	-	-	-		
			401	OMP (COMM.)	18/2021	27-02-2021	UNION OF INDIA Vs M/S TOMAR AND COMPANY	VINOD KUMAR RAI	9811603482	09.12.2024	1381	-	-	-	-	-	-		
			401	CS (COMM)	1644/2019	30-08-2019	M/S BIOTECH Vs M/S SHREE NATHJEE PHARMACEUTICALS AND ANR.	S.N.K. VERMA	9717345273	20.12.2024	1939	-	-	-	-	-	-		
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS(COMM)	622/2019	03.05.2019	PRERIT GUPTA VS SANJIV VERMA	VIBHOR GUPTA	9810276587	18.12.2024	2056	NA	CONTESTED	NA	NA	NA	SUIT FOR RECOVERY		
			302	CS(COMM)	2369/2022	19.10.2022	M/S ORIENT LINKS PVT LTD. VS RUPAM JHA	MAHESH SHARMA	9810493325	10.12.2024	760	NA	CONTESTED	NA	NA	NA	SUIT FOR RECOVERY		
			302	CS DJ	5733/2018	01.08.2018	UNION BANK OF INDIA VS RAM AVTAR	SAMARENDRA KUMAR	9999114922	24.12.2024	2337	NA	CONTESTED	NA	NA	NA	SUIT FOR RECOVERY		
			302	CS(COMM)	79/2024	13.01.2020	S.K. EDUCATION APNA VS BACHPAN PLAYWAY SCHOOL	ROHIT WASHISHT	-	21.12.2024	1804	NA	CONTESTED	NA	NA	NA	SUIT FOR PERMANENT INJUNCTION		
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/507/2022	10-06-2022	M/S SECURE MOBILE INDIA Vs M/S BRADSHARMA(P), AUTOMOTIVE PVT LTD AND ANR	ANKUR SHARMA(P),	9871770767	11-12-2024	915	Yes	DISMISSED MERITS	ON	Nil	Nil			
				CS	CS (COMM)/184/2020	09-07-2020	M/S AM INFOMATICS PVT LTD Vs LOVE CHAUHAN	KAPIL GUPTA(P),	9873164160	21-12-2024	1626	Yes	DEGREE	Nil	Nil				

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				CS	CS (COMM)/451/2019	21-09-2019	GALAXY OFFICE CHAIR Vs DESIGN AND ORGANISE	RADHA RANI AND DHAUNI(P),	9999498856	23-12-2024	1920	Yes	DECREE	Nil	Nil	
				CS	CS (COMM)/692/2021	23-12-2021	M/S KARMER ELECTRONICS PACIFIC PVT LTD Vs C S DIREKT EVENTS AND EXHIBITIONS PVT LTD	KARTIKEY ANAYAR(P),	9560405505	24-12-2024	1097	Yes	DECREE	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS (COMM)/573/2021	22-11-2021	M/S OKAYA POWER P. LTD. Vs M/S BRIGHTS AUTOZONE P. LTD.	SUKHMANI SINGH	7302147737	05-12-2024	1109 days	No	Contested	NIL	NIL	
				CS COMM	Counter Claim/35/2022	26-05-2022	M/S BRIGHT AUTOZONE PVT. LTD Vs M/S OKAYA POWER PVT LTD	SUKHMANI SINGH	7302147737	05-12-2024	924 days	No	Contested	NIL	NIL	
				CS COMM	Misc DJ/731/2024	19-11-2024	Spring Logistics Pvt Ltd Vs Varun Sehgal	PRASHANT DIWAN	9811937371	16-12-2024	27 days	No	Contested	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/198/2024	45349	Surinder Sethi Vs Gulshan Verma		NOT MENTIONED	45645	296	Yes	Decree	Nil	Nil	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CIV DJ	CS (COMM)/195/2019	31/05/19	VIPIN TALWAR VS M/S SVL S CONBUILD PRIVATE LIMITED	S VIJAY MALHOTRA	9810001977	05/12/24	2015	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/330/2023	11/04/23	AXIS BANK LIMITED VS JASPINDEER SINGH	DHARAM DEV	9810072439	07/12/24	606	NA	JUDGEMENT	Nil	Nil	
				CS (COMM)	Civ DJ/993/2018	30/08/18	M/S SONAM FURNITURE VS M/S WOOD TECH CONSULTANTS P. LTD. AND ORS.	MUDIT SHARMA	9582382576	17/12/24	2301	NA	PLAINT RETURNED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	83/2024	06-12-2024	State Bank Of India Vs Deepak Soni	SHALINI UPADHYAY	9899408618	06-12-2024			CONTESTED			
				CS (COMM)	111/2024	09-12-2024	Majid Khan Prop S Enterprises Vs Gagandeep Singh Kochhar Prop Grd Motors	KSUMIT ARORA	9810760082	09-12-2024			CONTESTED			
				CS (COMM)	554/2021	16-12-2024	M/S NARULA CORPORATE RELOCATION Vs M/S KCT TRADING P. LTD.	PRATEEK JAIN	9717528093	16-12-2024			CONTESTED			
				Counter Claim	50/2022	16-12-2024	M/S NARULA CORPORATE RELOCATION SERVICES PVT LTD Vs M/S KCT TRADING P. LTD.	NAVEEN SHARMA	9810833833	16-12-2024			CONTESTED			
				CS (COMM)	877/2023	17-12-2024	M/s Vintage Credit And Leasing Pvt Ltd Vs Anil Kumar	GAURAV MALHOTRA	9999797220	17-12-2024			CONTESTED			
				CS (COMM)	156/2024	20-12-2024	Ms Tikuram Associates Llp Vs Ms Alco Foods Pvt Ltd	ROHTASH KUNWAR	9811207995	20-12-2024			CONTESTED			

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				CS (COMM)	226/2019	23-12-2024	MS SEEMA VATS Vs KOTAK MAHINDRA LIFE INSURANCE CO LTD	R.K. KOHLI 9810340985	23-12-2024			CONTESTED			
				CS (COMM)	78/2022	24-12-2024	ARVIND RAISOLE PROPRIETOR OF ARVIND RAI Vs MEDICAL SUPERINTENDANT, ESIC HOSPITAL	VISHAL 9871000801	24-12-2024			CONTESTED			
				CS (COMM)	274/2023	24-12-2024	M/S NEW ENTERPRISES Vs MEDICAL SUPERINTENDENT ESIC HOSPITAL	USHA PANDEY 9868643592	24-12-2024			CONTESTED			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/413/2019	CS (COMM)/413/2019	19-09-2018	AMIT VOHRA Vs SANYOG VYAS		09-12-2024			CONTESTED			
				CS (COMM)/414/2019	CS (COMM)/414/2019	19-09-2018	AMIT VOHRA Vs SANYOG VYAS		09-12-2024			CONTESTED			
				CS (COMM)/776/2023	CS (COMM)/776/2023	18-10-2023	PUNJAB NATIONAL BANK THROUGH CHIEF MANAGER Vs MS. JASPREET KAUR PROP. FABLOOK		20-12-2024			CONTESTED			
				CS (COMM)/16/2024	CS (COMM)/16/2024	05-01-2024	Ashok Bansal Vs M/s Alttime Power Systems Pvt Ltd		16-12-2024			CONTESTED			
				CS (COMM)/121/2024	CS (COMM)/121/2024	07-02-2024	Kavita Goyal Vs Yamin		18-12-2024			CONTESTED			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	93/2023	08.02.2022	JDL INDIA PVT LTD THROUGH AUTHORIZED REPRESENTATIVE MR. JI SEONG HONG	NISHANT KUMAR SRIVASTAVA 9810230791	19.12.2024	685	YES	DECREED	NIL	NIL	RECOVERY
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	OMP (COMM.)	105 / 2023	01.08.2023	DELHI METRO RAIL CORPORATION VS. M/S GOEL CONSTRUCTION CO.	MR. ANKUR SCHIBBER 9999401558	06.12.2024	494	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				CS (COMM.)	92 / 2024	31.01.2024	STATE BANK OF INDIA VS. NITIN SONI	MR. AMIT SINGH 9654121578	07.12.2024	312	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	688 / 2022	08.08.2022	M/S JAILAXMI ENTERPRISES PVT. LTD. VS. M/S TENDHAWAN ELECTRONICS AND ANR.	MR. HIMANSHU 9999309222	18.12.2024	864	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	537 / 2023	09.10.2023	M/S UNOSTRUCTURES PVT. LTD. VS. SHRI SURENDER KUMAR SULANIA	MR. RUCHIR BATRA 9810201615	21.12.2024	440	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	157 / 2022	11.02.2022	ARDEE MAINTENANCE SERVICES PVT. LTD. VS. PURSHOTTAM SARUP AGGARWAL HUF	MALL MR. BIMLENDU SHEKHAR 9810201615	23.12.2024	1047	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	253 / 2024	10.07.2023	M/S SHIV SHAKTI ENTERPRISES VS. M/S HDFC BANK LTD.	MR. VINIT GUPTA 9899252553	24.12.2024	534	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT

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22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	Suit for recovery	CS (COMM.)/902/2022	18/11/2022	POOJA SHARMA VS ATALAVINASH BIHARI VAJPAYEKUMAR INSTITUTE OF MEDICALTRIVEDI SCIENCE		9871441764	17/12/2024	760	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 OF CPC
				Objection petition u/s 34 of arbitration & conciliation act	OMP (COMM.)/156/2024	25/07/2024	MANJU MAGAN AND ORSVIPIN KUMAR VS MS TATA CAPITALCHAUDHARY HOUSING FINANCE LTD		9873377373	18/12/2024	146	NO	PETITION ALLOWED	Nil	Nil	OBJECTIO N PETITION U/S 34 OF ARBITRATI
				Suit for recovery	CS (COMM.)/925/2022	26/11/2022	GHANSHYAM SECURITY SERVICE PRIVATE LIMITED VS UNION OF INDIA		9910389196	19/12/2024	754	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 OF CPC
				Suit for trademarks	CS (COMM.)/351/2022	16/04/2022	M/S PRAKASH MASALAVIPIN KUMAR CO. PVT. LTD. VS ASTRONCHAUDHARY MULTIGRAIN PRIVATE LTD		9873377373	20/12/2024	979	YES	DECREED	Nil	Nil	SUIT FOR TRADEMA RKS
				Objection petition u/s 34 of arbitration & conciliation act	OMP (COMM.)/98/2020	25/11/2020	GAIL INDIA LIMITED VS SAMAKSH SHIV KUMAR DOHAREY GOYAL		9560028080	24/12/2024	1490	NO	PETITION DISMISSED	Nil	Nil	OBJECTIO N PETITION U/S 34 OF ARBITRATI
				Objection petition u/s 34 of arbitration & conciliation act	OMP (COMM.)/51/2021	06/04/2021	M/S SHIV KUMARASHISH DOHAREY VS GAIL INDIAACHAUHAN LTD		9810449980	24/12/2024	1358	NO	PETITION DISMISSED	Nil	Nil	OBJECTIO N PETITION U/S 34 OF ARBITRATI
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	OMP (COMM.)/15/2024	05/01/2015	SURENDER KUMARSh. Sunil Goyal GOEL Vs M/S MOTILAL OSWAL SECURITES LTD..		9811056767	03-12-24	3620	NA	Disposed	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
			12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	OMP (COMM.)/16/2024	02/09/2014	SHANTI GOEL Vs M/S Sh. Vikrant MOTILAL OSWAL Maheshwari SECURITIES LTD.		A011-47194400	03-12-24	3745	NA	Disposed	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
			12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	OMP (COMM.)/43/2021	3-7-21	RAHUL SAVARA Vs Sh. SK Gandhi SHIVRAJ KRISHAN GUPTA		9810122555	18-12-24	1264	NA	Disposed	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
			12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	OMP (COMM.)/64/2021	12-10-21	SHIVRAJ KRISHNASH. RK Gupta GUPTA Vs RAHUL SAVARA		9999836766	18-12-24	1163	NA	Disposed	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
			12, New Court Block-I	Civil Suit	CS (COMM)/132/2023	4-3-23	KAMOD KUMAR THAKURSh. Sushil Vs SANJAY KUMARKumar KAMAT		999967550	19-12-24	656	Yes	DECREED	NA	NA	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)497/2022	29-8-22	EMU LINES PVT LTD VS UDAY KUMAR GDCM LOGISTICS		9810868162	11-12-24	835	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
			6, New Court Block-I	Commercial	OMP (COMM)13/2024	20-3-24	BHARAT LALWANI VS RAJAT GARIMA KUMAR SRIVASTAVA		9811920714	19-12-24	274	N/A	CONTESTED	NOT FILED	NOT APPLICABLE	SECTION 34 A & C ACT
			6, New Court Block-I	Commercial	CS (COMM)4400/2020	17-12-20	NIKE INNOVATE C V VS K.G.BANSAL SUNNY ATHWAL		26843455	23-12-24	1467	YES	CONTESTED	NOT FILED	NOT APPLICABLE	TRADE MARK

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				COMMERCIAL CASE	CS DJ/551/2020	03-11-2020	C AND S ELECTRIC LTD Vs SUDHIR POWER LIMITED	RAHUL MALHOTRA	9899218215	23-12-2024	1511	YES	CONTESTED			
				COMMERCIAL CASE	CS (COMM)/248/2021	09-07-2021	M/S IMPERIAL CABLES PRIVATE LIMITED Vs CANARA BANK	Sahil Sharma	9811072845	18-12-2024	1258	YES	CONTESTED			
				COMMERCIAL CASE	OMP (COMM.)/103/2023	10-11-2023	ANT TRAVELS PRIVATE LIMITED Vs AXIS BANK LIMITED	MAREESH PRAVIR SAHA	98000923	06-12-2024	392	YES	CONTESTED			
				COMMERCIAL CASE	EXECUTION (COMM.)/268/2023	08-05-2023	M/S JMD CRANES Vs M/S THE INDURE PRIVATE LIMITE	---	---	06-12-2024	578	YES	CONTESTED			
				COMMERCIAL CASE	CS (COMM)/5/2024	05-01-2024	Hitanshu Gupta Vs M/s Trina Nre Transportation Ltd	APOORV AGARWAL	8420524375	11-12-2024	341	YES	CONTESTED			
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	nil												
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	780/23	17.02.2024	MS SYBEX SUPPORT SERVICES VS THE INSTITUTE OF CHARTERED ACCOUNTANT OF INDIA	SAURABH SHARMA	9654443186	10.12.2024	297	NO	DECREED	NO	NO	
				OMP (COM)	2/2021	12.10.2023	INDRAPRASTHA MEDICAL CORPORATION VS RAJ KUMAR	KARTIK BHAGAT	8126399945	13.12.2024	428	NO	DECREED	NO	NO	
				EXECUTION COM-	291/24	29.10.2024	ZENITH ELECTROTECH PVT VS KASHMIRI LAL KATYAL			17.12.2024	49	NO	TRANSFERRED	No	No	
				CS COMM	828/23	12.09.2023	MS OMP PERFECT LENS VS MANNAT MONGA	ROHIT BOHRA	9911000651	18.12.2024	282	NO	DECREED	NO	NO	
				CS COMM	483/23	19.05.23	MD SHARIF KHAN VS MS P & G ENTERPRISE			20.12.24	581	NO	DECREED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	241/2021	07-12-2021	M/S DIALMY TRIP TECH PVT. LTD. VS. SHUBHAM AGARWAL & ORS.	AMIT KUMAR SRIVASTVA VS. GURVINDER SINGH		21-12-2024	1109	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	08/2019	11-03-2019	PAWAN HANSVEDANT HELICOPTERS LTD. VS. HUGHES ANKUR COMMUNICATION INDIA LTD.	TOMAR VS. ANKUR MAHENDRU		10-12-2024	2094	NO	CONTESTED	NIL	NIL	
			209	RECOVERY	177/2023	27-05-2023	PUNJAB AND SINDH BANK VS. ANKITA SHARMA	BK MISHRA VS. ANKUR PRATAP		03-12-2024	551	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	53/2023	06-02-2023	IDBI BANK LTD. VS. MANISH MITTAL	PARTHIV J. MEHTA VS. SURAJ TOMAR		10-12-2024	669	YES	CONTESTED	NIL	NIL	

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			209	RECOVERY	319/2023	29-08-2023	CANARA BANK VS.M/S BOLT ENTERPRISES AND ANR.	SKUMAR VISHWAJEET VS. NAMAN AGGARWAL	-	12-12-2024	468	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	13/2023	06-01-2023	M/S TELEBYTE PRODUCTS PVT.LTD. VS M/S ROYAL PLAZA	DEV SAGAR VS. SANDEEP MITTAL	-	17-12-2024	706	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	34/2023	23-01-2023	MICRO9 MINECHEM INDUSTRIES VS. DINESH KHANDELWAL	VISHWA RANJAN KUMAR VS. ABHINAY GUPTA	-	20-12-2024	692	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	CS(COMM)	102/2019	22.08.2019	PARVEZ ANWAR VS RAIS AHMAD	SHAMIM KHAN	9810249560	10.12.2024	1937	-	CONTESTED	No Execution filed till date		
				CS(COMM)	26/2024	24.02.2024	RISHI PAL SHARMA VS SANCTITUDE COMMUNICATION DIGITAL MINING PVT LTD	SINDER SINGH ADHIKARI	9811309971	13.12.2024	293	-	CONTESTED	No Execution filed till date		
				CS(COMM)	113/2019	28.09.2019	MOHD YAMEEN VS M/S NICE PACK AND ANR	VISHAL TOMAR	9999952668	20.12.2024	1910	-	CONTESTED	No Execution filed till date		
				CS(COMM)	17/2022	02.03.2022	MEGH MEDITECH PRIVATE LIMITED VS SEAWAYS SHIPPING AND LOGISTICS LIMITED	NISHANT DAS	9899385987	20.12.2024	1024	-	CONTESTED	No Execution filed till date		
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 197/2024	26-03-2024	UNION BANK OF INDIA VS VLJAY MOHAN ANR	AALOK KUMAR	9911000126	04/12/2024	253 DAYS	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 74/2020	20/01/2020	SWATCH AG & ORS VS LABHAM AGGARWAL	HARSH UPADHAYAY	9310707170	09/12/2024	1785 DAYS	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(666/2022)	29/11/2022	VEE PEE FABRIC PVT LTD PREVIOUSLY KNOWN AS MAPS CREATION PVT LTD VS P.H. SHAHUL HAMEED	KAUSHIK SCHETERJEE	9654713565	11/12/2024	743 DAYS	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 565/2022	07/10/2022	SHRI ASHISH JAIN PROP. OF M/S MISHTI TRADING CO. VS SHRI GANGA RAM SHARMA PROP. OF M/S UNI	Mohd imran	9953401655	19/12/2024	804 DAYS	YES	DECREED	EXECUTION NOT FILED	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/1/2019	03-04-2019	CANARA BANK Vs MANOJ JAIN AND ANR	ABHISHEK RAINA	9810168405	10-12-2024	2055	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/55/2024	19-01-2024	Bank Of Baroda Vs Hussain Amir Shekh	SUDHA SHUKLA	9899913203	10-12-2024	326	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/412/2023	18-08-2023	SARAOGI SUPER SALES PVT. LTD. Vs JATA SHANKAR PRASAD	VARUN BEDI	8285672608	13-12-2024	478	Yes	DECREED	Execution not filed	nil	

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			ROOM NO 208	Commercial	CS (COMM)/266/2020	17-02-2020	LEVER FINVEST PRIVATE LIMITED Vs VIVEK HARIVYASI	SANJEEV NIRVANI	9818944000	16-12-2024	1744	Yes	DECREED	Execution not filed	nil		
			ROOM NO 208	Commercial	CS (COMM)/272/2020	01-08-2019	HAREY KRISHNA CORPORATION Vs SERVOTECH POWER SYSTEMS	ANKIT MIGLANI	7276358720	24-12-2024	1947	Yes	DISMISSED	Execution not filed	nil		
			ROOM NO 208		CS (COMM)/156/2021	12-03-2021	SURESH KUMAR SHARMA Vs HIMANSHU MITTAL	VIKASH BHATIA	9811379676	24-12-2024	1368	Yes	DECREED	Execution not filed	nil		
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	EXECUTION	EX COM-87/2024	08-05-2024	M/S SUNDRAM FINANCE LTD VS GAURAV M		9911000126	04/12/2024	205	YES	DECREED	EXECUTION NOT FILED	NO		
			303, New Court Building SHD/KKD/Delhi	EXECUTION	EX COM- 95/2024	15/05/2024	RIHANA KHAN VS MOHD SALIM KHAN			09/12/2024	205	YES	DISMISSED	EXECUTION NOT FILED	NO		
			303, New Court Building SHD/KKD/Delhi	MISC DJ	MISC DJ- 979/2024	10/12/2024	RIHANA KHAN VS MOHD SALIM KHAN			11/12/2024	1	YES	DECREED	EXECUTION NOT FILED	NO		
			303, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 394/2023	07/08/2023	STATE BANK OF INDIA VS SACHIN VERMA			19/12/2024	121	YES	DECREED	EXECUTION NOT FILED	NO		
			303, New Court Building SHD/KKD/Delhi	MISC DJ	MISJ DJ NO 1001/2024	19/12/2024	PUNJAB NATIONAL BANK VS RAJESH BABBAR & ORS.				5	YES		EXECUTION NOT FILED	NO		
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304		CS (COMM)/283/2023		PUNJAB NATIONAL BANK VS POOJA ENTERPRISES		29-05-2023	JYOTI GAUTAM	7000041067	13-12-2024	564 DAYS	-	DECREED	Execution not filed till date	
					CS (COMM)/548/2022		ANIL MITTAL VS VVN TRADING PVT. LTD.		27-09-2022	ARJUN SANJAY	9899500164	23-12-2024	818 DAYS	-	DECREED	Execution not filed till date	
					CS (COMM)/594/2022		GAURAV JAIN VS PARVEZ AHMED		11-10-2022	ANIL DAGAR	9899372907	17-12-2024	780 DAYS	-	DECREED	Execution not filed till date	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	OMP COMM-85/2023	11-08-2023	PREM LATA VS GOPAL GOYAL AND ANR.			BRIJENDRA PRATAP SINGH		07-12-2024			CONTESTED		
					CS(COMM)-285/2020	23-12-2020	KUMAR BUILDERS Vs THE COMMISSIONER NORTH MUNICIPAL CORPORATION			simran sharma		12-12-2024			CONTESTED		

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47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 204/2023	21.04.2023	SUNITA MITTAL VS MUKESH SINGH	ASHUTOSH LOHIYA, SHUBHAM SRIVASTAVA	9810120000, 8010015536	13.12.2024	602	NO	DECREED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	COUNTER CLAIM. 32/2023	20.09.2023	MUKESH SINGH VS SUNITA MITTAL	SHUBHAM SRIVASTAVA, ASHUTOSH LOHIYA	8010015536, 9810120000	16.12.2024	453	NO	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 149/2023	25.03.2023	AYUSHMAAN EDUCATION AND WELFARE FOUNDATION VS ARCHANA CHHIKARA	DEEPENDER HOODA, MOHIT BEDI	9811300296, 9716805553	20.12.2024	636	NO	DISMISSED	NIL	NIL	RECOVERY SUIT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF EXECUTION OF DAYS	ACT SECTION
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/64/ 2019	25-04-2019	JAGDSIH PRASAD GOYAL Vs RAJAN CHUGH	Sh. Manjiv Kumar Pathak	9968199198	19-12-2024	2065	DISMISSED	NA	NA	NIL	RECOVERY
			613	Commercial Suit	CS (COMM)/123/ 2024	27-02-2024	Sanjog Jain Vs Kamal Enterprises	Sh Sudhir K	9311041979	12-12-2024	289	DECREED	NA	NA	NIL	RECOVERY
			613	Commercial Suit	CS (COMM)/168/ 2024	22-03-2024	M/s Fire Engineering Technology Vs M/s Flying Fire Services Pvt Ltd	Sh Ravi Kant	9540222267	10-12-2024	263	DECREED	NA	NA	NIL	RECOVERY
			613	Commercial Suit	CS (COMM)/263/ 2024	16-05-2024	UCO BANK Vs Sh Pravesh Kumar Khanna	Sh Sunil Kumar	9971955807	20-12-2024	218	DECREED	NA	NA	NIL	RECOVERY
			613	Objection U/O 9 Rule 13 CPC	MISC DJ ADJ/3896/ 2024	28-08-2024	BIRJA NAND KATARIA Vs RAJU RAM AND ANR	Sh Jitender Kumar Garg	9810511644	03-12-2024	97	DISMISSED	NA	NA	NIL	O9 RULE 13 CPC
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM)/559/2023	19-12-2023	SHYAM SUNDER GARG VS MR. KARAN SINGHAL	MR. VINAY GARG	9015623262	18.12.2024	365 DAYS	NIL	DECREED	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM)/71/2021	19.02.2021	M/S SHUBHAM INFRA TECH VS THEM GULISTAN OPERATIVE CGHS	MR. SATISH MISHRA	8860455133	24.12.2024	1404 DAYS	NIL	DISMISSED	NIL	NIL	NIL
			614	MISCELLANEOUS	MISC DJ ADJ/18/2024	12.01.2024	JAGAN NATH GUPTA VS SOHAN LAL GUPTA	MR. A.K. PANDEY	9312982075	11.12.2024	334 DAYS	NIL	DISMISSED	NIL	NIL	NIL
			614	ARBITRATION	OMP(COMM)/3/2024	04.03.2024	SHILPA VERMA VS HDFC BANK LTD	MR. GAGAN KUMAR SINGHAL	8860538313	19.12.2024	290 DAYS	NIL	SET ASIDE	NIL	NIL	NIL
			614	ARBITRATION	ARB.A.(COMM)/05/2024	05.04.2024	ASHUTOSH YADAV VS PUNJAB NATIONAL BANK	MR. VIKAS NAIN	8860604258	21.12.2024	260 DAYS	NIL	REJECTED	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	554/2023	14.12.2023	INDOLOG LOGISTICS PVT LTD VS KANCHANKUMAR KARN VANJIYA PVT LTD.	SANDEEP KUMAR KARN	9810934697	04.12.2024	356 DAYS	YES	CONTESTED-DECREED	NIL	NIL	NIL
			509	CS(COMM)	62/2021	18.02.2021	M/S ALP OVERSEAS PVT LTD VS M/S PRECITECH ENCLOSEURES SYSTEMS PVT. LTD.	KULVINDER SINGH	9818143967	09.12.2024	1390 DAYS	YES	CONTESTED-DECREED	NIL	NIL	NIL
			509	CS(COMM)	460/2023	03.10.2023	INDIAN OVERSEAS BANK VS KISHOR KUMAR	MUNISH CHANDER JOSHI /SACHIN BHARGAVA	9711008269	10.12.2024	434 DAYS	NO	CONTESTED-DECREED	NIL	NIL	NIL
			509	CS (COMM)	412/2023	06.03.2021	ANIL RAHEJA VS VINOD PARASHAR	SURENDER CHAUDHARY	9990416778	16.12.2024	1381 DAYS	NO	CONTESTED-DISMISSED	NIL	NIL	NIL
			509	CS(COMM)	187/2020	03.12.2020	STATE BANK OF INDIA VS RAKESH KUMAR SINHA	R. K. SINHA	9811255673	19.12.2024	1477 DAYS	YES	CONTESTED-DECREED	NIL	NIL	NIL
			509	CS(COMM)	35/2020	18.01.2020	MANVI IMPEX VS M/BIRD CLOTHING	S/VIVEK KATARIA	9999137818	23.12.2024	1801 DAYS		CONTESTED-DISMISSED	NIL	NIL	NIL

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			509	CS(COMM)	122/2021	22.03.2021	SUMIT KHURANA VS PAWAN CHOPRA	SURENDER KUMAR	9911073252	23.12.2024	1372 DAYS		CONTESTED-DECREED	NIL	NIL	NIL
			509	OMP(COMM)	12/2020	05.03.2020	SUDHIR KUMAR AGGARWAL VS M/S BMA STOCK BROKING AND ORS.	P K BHARDWAJ	9811325484	24.12.2024	1755 DAYS		CONTESTED-ASIDE	SETNIL	NIL	NIL